

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.27/BB/ 2017	-	For filing OL/ROC report	230/ 232	Creative Rentals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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R.C. PRAKASH KUMAR

Advocate

99 8059 2264

petitioner

[Signature]

Rec

[Signature]

2)

Prema Hatti

ORDER

Counsel for Petitioner is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. Await report from ROC-Karnataka, Bangalore. Already common reports from R.D has received. Await O.L report. List it on 17/01/2018.

[Signature]
Member (T)

[Signature]
Member (J)